

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**

[Through Physical hearing/VC Mode (Hybrid)]

**ITEM No.22
C.P.No.03/BB/2024**

IN THE MATTER OF:

M/s. ARVK Imfolync IT Solutions Pvt. Ltd. ... Petitioner
Vs.
ROC, Karnataka ... Respondent

Order under Section 252 of Companies Act, 2013

Order delivered on: 08.07.2024

CORAM:

**SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri K.V.Suresh Kumar Reddy, PCS

ORDER

1. Heard the Ld. PCS appearing for the Petitioner.
2. **Order Reserved.**

-Sd-

**MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

-Sd-

**K. BISWAL
MEMBER (JUDICIAL)**

Shruthi